



Insolvency and Bankruptcy Board of India

(In association with Indian Institute of Insolvency Professionals of ICAI, ICSI Institute of Insolvency Professional, Insolvency Professional Agency of ICAI (Cost), SIPI, Federation of Jharkhand Chamber of Commerce & Industries, NUSRL-Ranchi, IIM-Ranchi, Judicial Academy, Jharkhand, Chotanagpur Law College and ICAI University, Jharkhand)

Conference on “Law and Economics of Insolvency and Bankruptcy”

11th May, 2019

at Judicial Academy, Near Dhurwa Dam, Dhurwa, Ranchi, Jharkhand

Time	Event	Speaker
09:30AM – 11:00AM	Inaugural Session	Mr. Sumant Batra, President, SIPI Mr. Gyaneshwar Kumar Singh, Joint Secretary, MCA Mr. Ajit Kumar, Advocate General, Jharkhand Dr. M. S. Sahoo, Chairperson, IBBI Hon’ble Mr. Justice Aniruddha Bose, Chief Justice, High Court of Jharkhand Hon’ble Mr. Justice S. J. Mukhopadhaya, Chairperson, NCLAT and Former Judge, Supreme Court of India
11.30AM - 01.00PM	Emerging Criminal Jurisprudence from Economic Laws	Address by and interaction with Hon’ble Mr. Justice S. J. Mukhopadhaya, Chairperson, NCLAT and Former Judge, Supreme Court of India
02.00PM - 03.15M	Panel I: IBC - Ease of Doing Business	Mr. Jinan K. R., Hon’ble Member (Judicial), NCLT, Kolkata (Chairman) Professor (Dr.) Shailendra Singh, Director, IIM, Ranchi Mr. Deepak Kumar Maroo, President, Federation of Jharkhand Chamber of Commerce & Industries Dr. Renuka Sane, Associate Professor, NIPFP Mr. K. R. Saji Kumar, Executive Director, IBBI CS Alka Kapoor, CEO, ICSI IIP
03.15PM - 04.30PM	Panel II: IBC - Issues yet to be settled	Mr. M. B. Gosavi, Hon’ble Member (Judicial), NCLT, Kolkata (Chairman) Professor (Dr.) Kesava Rao Vurrakulla, Vice Chancellor, NUSRL, Ranchi Mr. Rajiv Ranjan, Senior Advocate, Jharkhand High Court Ms. Swarupama Chaturvedi, Advocate Mr. Sapan Gupta, Partner, SAM Mr. S. K. Gupta, CEO, IPA of ICAI (Cost)
04.30PM onwards	Valedictory Session	